



OFFICE OF THE DISTRICT & SESSIONS JUDGE, CHANDEL, MANIPUR

email: djchandel2025@gmail.com

NOTIFICATION

Chandel, the 2nd April, 2026

No. 5/42/2026-DJ(CDL)/17 : In pursuance to the letter No. HCMEST/9/2024-ESTT-II-Part(1)-5106 dated the 25th March, 2026 of the Registrar (Judicial), High Court of Manipur and with the direction of Hon'ble Chairman of the Vulnerable Witness Deposition Centre Committee, High Court of Manipur, applications are invited from intending candidates of the citizens of India and whose age is not less than 21 years and not more than 38 years as on 1st January, 2026 for filling up one vacant post of 'Vulnerable Witness Assistant (Contractual)' for Vulnerable Witness Deposition Centre (VWDC), in this Establishment of the District & Sessions Court, Chandel.

- Name of the Post : *Vulnerable Witness Assistant (Contractual)*;
- Remuneration : Rs. 15,000/- per month (Fixed);
- Number of Post : 1 (one);
- Qualification & Experience : Graduate in any discipline from a recognized University and possess good working knowledge of Computer;
- Age Limit : Minimum - 21 years and Maximum - 38 years (as on 01.01.2026);

Note:

1. Prescribed application form is enclosed herewith as ANNEXURE-A;
2. Candidates may submit their applications along with photo copy of educational qualification either in person to the Office of the District & Sessions Judge, Chandel or through e-mail of this office/court : djchandel2025@gmail.com on or before 08/04/2026 during office hours.
3. Candidates will have to opt for appearing in person or through Video conferencing for walk-in-interview.
4. Candidates who are already in Government/Public sector/Private sector service should apply THROUGH PROPER CHANNEL.
5. The mode of engagement is purely on Contractual basis and no candidates should claim for absorption/regularisation in future.
6. The decision of the undersigned as to the eligibility or otherwise of the candidates will be final.
7. Date of Viva Voce/interview will be notified later on.

(Binny Ngangom)


District & Sessions Judge, Chandel

No. 5/42/2026-DJ(CDL)/155-60

Chandel, dated: 02.04.2026

Copy to:

1. The Registrar General, High Court of Manipur;
2. Registrar (Judicial), High Court of Manipur;
3. All the members of the Recruitment Committee;
4. The System Officer, Chandel
...he is to upload the Advertisement notification in the Official Website of the District & Sessions Court, Chandel;
5. Order Book &
6. Guard File.


District & Sessions Judge,
Chandel
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Chandel

